

MINUTES OF EFC NO. 1/AM14 DATED 25.4.2013

Meeting No. 1/AM14 of EXIM Facilitation Committee (EFC) was held on 25.04.2013 in Room No. 08, Udyog Bhawan, New Delhi under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

1.	Shri K.K. Sinha, IA,	DIPP
2.	Shri K.K. Tiwari, IA	D/o Heavy Industry
3.	Dr. S.K. Dutta, Asstt. Comm.	D/o AHD&F
4.	Sh. O.P. Sharma, Jt. IA	D/o C&PC
5.	Dr. S.S. Tak, Jt. IA	M/o Steel
6.	Shri V.K. Tyagi, Dy. IA	D/o Pharma
7.	Shri Hardeep Singh	DGFT
8.	Sh. Rajesh Malhotra, Dy. DGFT	DGFT
9.	Sh. D.C. Katoch, FTDO	DGFT
10.	Rep. from MHA (Prov.I)	MHA

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion. Following decisions were taken:-

Import Cases (Total 187 Cases)

3.1 **Following (57) requests were approved:-**

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	8	Agro Pannam Sahakari Sanstha mary Adit, Pune 01/53/8/391/AM13/A-56/IC	19.11.12	400500 nos. of Semen	735.06	Approved 4,00,000 doses as per recommendation by D/o AHD&F conveyed vide their O.M. No.102-161/2012-Trade dated 5.4.2013.
	10	Sahyadri Agro and Diary Ltd., Pune 01/53/8/398/AM13/S-76/IC	19.11.12	12138 nos. of Frozen Embryos(Frozen Bovine Embryos)	69.71	Approved as per recommendation of D/o AHD&F conveyed vide OM No.102-135/2009-Trade dated 5.4.2013.
	13	Flourish Purefoods P Ltd., Ahd 01/53/8/466/AM13/F-9/IC	19.12.2012	200 Doses of Cattle Sexed Semen	3.3	Approved as per recommendation of D/o AHD&F conveyed vide O.M.

						No.102/178/2012-Trade dated 5.4.2013.
	14	Macro Dairy Ventures P Ltd., Ldh 01/53/8/439/AM13/M-51/IC	7.12.12	5000 doses of HF Bovine Semen Sexed	42	Approved as per recommendation of D/o AHD&F conveyed vide O.M. No.102-175/2012-Trade dated 22.3.2013.
	15	Qualitat Products India, Chandigarh 01/53/8/470/AM13/Q-1/IC	26.12.12	75,349 doses of Frozen Bull Semen	95	Approved 25,000 doses as per recommendation of D/o AHD&F conveyed vide O.M. No.102-1/2013-Trade dated 5.4.2013.
	18	First Step Enterprises, Chennai 01/53/8/520/AM13/F-16/IC	6.2.2013	266,000 Nos. of Ornamental Fishes	83.96	Approved 180,000 Nos. (26 variety) as per recommendation of D/o AHD&F conveyed vide their letter no.35029/1/2013-Fy(Trade) dated 28.3.2013.
	19	Flourish Purefoods P Ltd., Ahd 01/53/8/492/AM13/F-12/IC	15.1.2013	10000 Cattle Sexed Semen	111.59	The representative of D/o AHD&F present in the meeting informed that though they have recommended import of 10,000 Nos. Sexed Semen, but now they have revised the quantity to 200 Nos. on the recommendations of State Govt. Therefore, the Committee approved 200 Nos. subject to health protocol and actual user condition.
	22	Advinus Therapeutics Ltd., Bangalore 01/53/8/597/AM13/A-81/IC	11.3.2013	5016 Nos. of Mice	412.91	Approved as per recommendation of D/o AHD&F conveyed vide their letter No.102-6/2012-Trade dated 25.4.2013.
	24	Lupin Ltd., Mumbai 01/53/8/582/AM13/L-13/IC	14.3.2013	11,790 Rats/Mice	1049.71	Approved as per recommendation of D/o AHD&F conveyed vide their letter No.102-4/2012-Trade dated 25.4.2013.
	26	AdvithIndu Anthony, Mumbai 01/53/162/1304/AM13/A-80/IC	8.3.2013	One Rabbit	0.0425	Approved as per recommendation of D/o AHD&F conveyed vide their letter

						No.102-26/2013-Trade dated 25.4.2013.
	28	Track Supreme Stud, Chandigarh 01/53/162/1287/AM13/T-39/IC	27.2.2013	One Stallion	24.75	Approved as per recommendation of D/o AHD&F conveyed vide their letter No.102-139/2012-Trade dated 25.4.2013.
	29	Chander Shekhar Sharma, ND 01/53/8/564/AM13/C-57/IC	27.2.2013	Two Pet Dogs	Gift	Approved as per recommendation of D/o AHD&F conveyed vide their letter No.102-22/2013-Trade dated 25.4.2013.
	33	Indira Gandhi Zoological Park, Visakhapatnam 01/53/162/1324/AM-13/I-46/IC	15.03.2013	2 Nos. Chimpanzee, 6 Ring-tailed lemur, 4 Mandrill & 4 Geoffroys marmoset		Approved as per recommendation of D/o AHD&F conveyed vide their letter No.102-31/2013-Trade dated 25.4.2013. The file may be submitted for kind approval of CITM.
	34	Indira Gandhi Zoological Park, Visakhapatnam 01/53/162/1325/AM-13/I-45/IC	15.03.2013	4 Nos. Fishing Cat & 2 Pigmy Hippopotamus		Approved as per recommendation of D/o AHD&F conveyed vide their letter No.102-31/2013-Trade dated 25.4.2013. The file may be submitted for kind approval of CITM.
	41	Jubilant Biosys Ltd., Bangalore 01/53/8/618/AM-13/J-27/IC	21.03.13	10000 Nos Rats (M/F) & 20000 Nos Mice (M/F)	3061.80	Approved as per recommendation of D/o AHD&F conveyed vide their letter No.102-38/2011-Trade dated 25.4.2013.
	43	High Grove Stud & Agriculture Farm, Mumbai 01/53/162/1338/AM-13/H-34/IC	20.03.13	24 Nos. of Broodmares	429.00	Approved as per recommendation of D/o AHD&F conveyed vide their letter No.102-175/2012-Trade dated 25.4.2013.
	48	Vishal Aquaties, Surat 01/53/162/18/AM-14/V-1/IC	09.04.13	3,21,500 Nos of Oranamental Fishes as per ANF2B	42.54	Approved as per recommendation of D/o AHD&F conveyed vide letter no. 35029/19/2012-Fy (Trade) dated 25.03.2013.
	54	Vishal Enterprises, Surat 01/53/162/25/AM-14/V-2/IC	11.04.13	3,20,200 nos of Oranmental fishes as per Annexure enclosed	55.63	Approved as per recommendation of D/o AHD&F conveyed vide letter no. 35029/13/2011-Fy (Trade) dated 25.03.2013.

PART-III (Heavy Industry)						
	2	Silver Spark Apparel Ltd., Mumbai 01/53/8/26/AM14/S-10/IC	10.04.2013	27 Nos. of used car spare parts as per Annexure enclosed	2.25	The Committee noted that the items are spare parts of old Lancer Car and the manufacturer has discontinued the manufacturing and sale. Therefore, the Committee decided to approve the case for actual use.
PART-VI (DIPP)						
20.	18	Kohinoor Rubber, AP 01/53/162/1258/AM13/K-15/IC	14.2.13	9570 MTs of Tyres Scrap (Multiple Cuts / Shredded)	3700	Approved 1200 MTs as recommended by MOEF conveyed vide O.M. No.23-45/2013-HSMD dated 12.3.2013 subject to conditions imposed by MOEF and DIPP.
PART-VIII (MOEF)						
21.	7	Gravita India Limited, Jaipur 01/53/8/224/AM13/G-16/IC	27.7.2012	Lead Scrap as per ISRI Rains - 2000 MTs	946.2	Approved as per recommendation of MOEF conveyed vide OM No.23-24/2009-HSMD dated 28.3.2013.
	8	Accel Frontline Ltd., Chennai 01/53/8/599/AM13/A-83/IC	2.3.2013	575,868 Nos. Refurbished Hard Disk Drives	19102.64	Approved as per recommendation of MOEF conveyed vide vide OM No.23-29/2011-HSMD dated 11.3.2013.
	32	Sarda Metals & Alloys Ltd., Mumbai 01/53/8/133/AM13/S-22/IC	29.3.2013	40,000 MTs Ferro Manganese Slag		The Committee decided to amend the validity of the Consent to Operate from 31.3.2013 to 31.5.2013 as recommended by MOEF vide corrigendum dated 18.4.2013.
PART-IX (MOEF(O))						
24.	6	Godrej & Boyce Mfg Co P Ltd., Mumbai 01/53/8/551/AM13/G-41/IC	22.2.2013	130,000 Nos. of Air conditioners containing R-22 Gas and 10,000 Nos. of	27689.25	Approved 130,000 Nos. of Air conditioners containing R-22 Gas as conveyed by MOEF vide OM No/11/1/2013-OC dated 8.4.2013. Since R-410A Gas is not ODS,

				Air conditioners with R-41 0A Gas.		import license shall not be required for Air conditioners containing R-410 Gas.
	7	AG Aerovision Electronics P Ltd., Delhi Mumbai 01/53/8/623/AM13/A-88/IC	26.3.2013	9250 sets of Air conditioners containing R-22 Gas	1664.4	Approved as per the recommendations of MOEF conveyed vide OM No/11/1/2013-OC dated 8.4.2013. However, quantity may be restricted to 5000 Nos. being a new unit.
	8	Navyug Sales, Delhi 01/53/8/613/AM13/N-51/IC	20.03.13	5000 sets of Air conditioners with R-22 Gas	1017.5	Approved as per the recommendations of MOEF conveyed vide OM No/11/1/2013-OC dated 8.4.2013.
	9	Devi Sales Corporation, New Delhi 01/53/8/614/AM13/D-23/IC	20.03.13	5000 Nos. of Air conditioners with R-22 Gas	841.51	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC dated 8.4.2013.
	10	A to Z Electronics, Chennai 01/53/162/1339/AM13/A-86/IC	20.03.13	8150 sets of Air conditioners with R-22 Gas	1003.75	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC dated 8.4.2013.
	13	Mirc Electronics Ltd., Mumbai 01/53/8/15/AM14/M-2/IC	4.4.2013	200 Sets of Air conditioners with R-22 Gas	56.82	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC dated 12.4.2013.
	14	Shilok Enterprises, New Delhi 01/53/8/14/AM14/S-5/IC	4.4.2013	5000 Nos. of Air conditioners with R-22 Gas	687.5	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC dated 12.4.2013.
	15	Icon Power Solutions P. Ltd., Gurgaon 01/53/8/8/AM14/I-1/IC	2.04.13	50 Sets of Air conditioners with HCFC 22 (R-22) Gas as per ANF2B	31.94	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC dated 12.4.2013.
	17	Yashika Traders, New Delhi	09.04.13	5000 Nos of Airconditioners with	715	Approved as per the recommendations of MOEF conveyed

		01/53/8/24/AM14/Y-1/IC		R-22 as per ANF2B		vide O.M. No.11/1/2013-OC dated 12.4.2013.
	18	Anex Industries, New Delhi 01/53/8/23/AM-14/A-3/IC	09.04.13	5000 Nos. of Air conditioners with R-22 Gas	550	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC dated 12.4.2013.
	19	International Aircon P. Ltd., New Delhi 01/53/8/21/AM-14/I-2/IC	08.04.13	25000 Sets of Air conditioners with R-22 Gas	3712.49	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC dated 12.4.2013.
	20	Parkash Brothers, New Delhi 01/53/8/20/AM-14/P-1/IC	08.04.13	15000 Nos of Airconditioners with R-22 Gas	2062.50	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC dated 12.4.2013. However, quantity may be restricted to 5000 Nos. being a new unit.
36.	22	Whirlpool of India Ltd., Gurgaon 01/53/8/34/AM14/W-1/IC	15.4.2013	270 MTs 141 B	406.51	Approved as per the recommendations of MOEF conveyed vide letter no.11/2/2013 dated 25.4.2013.
	24	Cadila Pharmaceuticals Ltd, Ahd 01/53/8/595/AM13/C-58/IC	11.3.2013	1 Kgs of Bromofluoromethane	4.03	Approved as per the recommendations of D/o Pharma conveyed vide O.M. No.36012/3/2013-PI(norms) dated 2.4.2013.
	26	S.L. Enterprises, Chennai 01/53/8/579/AM12/S-146/IC	13.2.2012	20,000 Air conditioners containing R-22 Gas	3480	Approved 5000 Nos. as per the decision taken by EFC in its meeting dated 15.3.2012 that the first timer may be permitted to import 5000 Nos. of Air conditioners.
PART-X [MOEF(WL)]						
	8	Saif Ali Khan Pataudi, Mumbai 01/53/162/1256/AM13/S-103/IC	14.2.2013	11 Nos. of Hunting Trophies	13.12	Approved 05 Hunting trophies as recommended by MOEF(WL) conveyed vide O.M.No.3-5/2013/WL-I dated 18.4.2013.
	10	Eastern Assam Wildlife Division,	20.2.2013	One Syringe	2.02	Approved as recommended by

		Assam 01/53/162/1273/AM13/E-40/IC		Projector & Accessories		MOEF(WL) conveyed vide OM No.3-7/2013-WL-I dated 19.3.2013.
PART-XI (PESO)						
	4	Schlumberger Asia services Ltd., Mumbai, 01/53/8/581/AM13/S-121/IC	4.3.2013	Explosives (Articles, Explosives, Charges Shapped, Component Explosives	287.76	Approved as recommended by PESO vide letter No.E-25(38)/2009/VI dated 25.3.2013.
	5	Schlumberger Asia services Ltd., Mumbai, 01/53/8/590/AM13/S-124/IC	11.3.2013	1250 Nos. of Explosives (as detailed in the application)	22.47	Approved as recommended by PESO vide letter No.E-25(38)/60/2009/VI dated 25.3.2013.
	7	Schlumberger Asia services Ltd., Mumbai, 01/53/8/605/AM13/S-126/IC	18.03.13	3010 Nos. of Explosives (as detailed in the application)	18.17	Approved as recommended by PESO vide letter No.E-25(38)/60/2009/VI dated 8.4.2013.
PART-XII(PHARMA)						
	5	Cadila Healthcare Ltd., Ahmedabad 01/53/8/7/AM-14/C-3/IC	2.04.2013	5 Kgs of Bromofluoromethane	10.08	Approved as recommended by D/o Pharma vide letter No.36012/4/2013-PI(Norms) dated 23.4.2013.
PART-XVI(MHA)						
	16	Rolta India Ltd., Mumbai 01/53/8/628/AM-13/R-44/IC	28.03.13	118 Nos Aselsan Night Vision Binocular	91.35	Approved as recommended by MHA vide O.M. No.IV-24011/11/2013- Prov.I Dated 25.4.2013.
	21	National Security Guard, New Delhi 01/53/162/1340/AM-13/N-53/IC	20.03.13	13 Nos of Mesh Radio Sets (Spearnet) alongwith accessories.	44.91	Approved as recommended by MHA vide O.M. No.IV-24011/11/2013- Prov.I Dated 25.4.2013.
	22	Cassiopeia Consultant P. Ltd., New Delhi 01/53/8/13/AM-14/C-4/IC	4.04.13	120 Nos Holographic Weapon sight Model No. XPS3-0	63.67	Approved as recommended by MHA vide O.M. No.IV-24011/11/2013- Prov.I Dated 25.4.2013.
	23	Central Industrial Security Force, New	1.04.13	2 Nos Water Jet &	15.04	Approved as recommended by MHA

		Delhi 01/53/8/2/AM-14/C-1/IC		18 Nos Cartridges for BDD Squad		vide O.M. No.IV-24011/11/2013- Prov.I Dated 25.4.2013.
	24	Essel Shyam Technologies Ltd., 01/53/8/437/AM13/E-31/IC	14.2.2013	16 Nos. of Insat Transmitter	7.66	Approved for release of balance 12 nos. of Insat Transmitter, as recommended by MHA vide O.M. No.IV-24011/11/2013-Prov.I Dated 25.4.2013.
	25	LNG Security Services P Ltd., Delhi 01/53/8/682/AM12/L-21/IC		Spares of De Armer Disrupter	Propo- tionate	Approved for supply to CRPF, CISF, NSG, DRDO, West Bengal, Intelligence Branch, Kolkata Police for providing warranty and after sales support for the RE to M3 Plus Maxi De-Armer Disrupter recoilless and RE 12 G mini Recoilless disrupter supply by principals Chemring EOD Limited, as recommended by MHA vide O.M. No.IV-24011/11/2013-Prov.I Dated 25.4.2013.
PART-XVII(Misc)						
	1	Jasch Industries Ltd., Delhi 01/53/8/610/AM-13/J-26/IC	20.03.2013	1 Nos of Kr. 85 Beta Source 14.8 GBq. (400 mCi)	2.53	Approved as recommended by AERB vide Consent No. AERB/RSD/NG/NR 201/2013/2952 dated 25.2.2013.
	2	Jasch Industries Ltd., Delhi 01/53/8/609/AM-13/J-25/IC	20.03.2013	12 Nos of Radioactive Material AM-241	2.53	Approved as recommended by AERB vide Consent No. AERB/RSD/NG/NR/201/2013/2951 dated 25.2.2013.
	3	Fast Infrasturcture Pvt. Ltd., Noida 01/53/8/3/AM-14/F-1/IC	01.04.2013	3500 Pcs GPS/GPRS Vehicle Traching System (Model 108)	115.56	Approved subject to condition that three condition nos. (i) to (iii) shall be maintained by firm and no. (iv) by local police authority:- i) Sale of these units is to be restricted to only those reputed firm who will not use it other than the vehicle tracking application. ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally. Complete unit should be housed in a tamper proof
	4	Pegasus TeleSecure Pvt. Ltd., Noida 01/53/8/25/AM-14/P-2/IC	10.04.2013	870 Nos GPS Vehicle Tracker	25	

						box. iii) The regular check of system should be maintained remotely and physically once in a month. iv) Any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc.
	7	Kundan Care Products Ltd., Delhi 01/53/8/36/AM14/K-3/IC	16.4.2013	15 MTs Gold Dore Bars and 80 MT Silver Dore Bars as detailed in the application	459200	The Committee noted that firm is a new unit. Their annual capacity for purification of Gold and Silver is 72 MT and 360 MT per annum respectively as per consent to operate No.AWH-32614 dated 22.4.2013 issued by Uttarakhand Environment Protection & Pollution Control Board valid upto 31.3.2014. They are exempted from Excise Duty under Excise Notification No.49/2003 and 50/2003. The Committee after due deliberations decided to recommend the case to DG for import of 2 MTs Gold Dore Bars and 10 MTs Silver Dore Bars, on actual user basis.
	8	Nuvia India P Ltd., Delhi 01/53/8/48/AM14/N-4/IC	25.4.2013	2X185 GBQ Radioactive material Co-60	35.58	Approved as recommended by AERB vide Consent No.AERB/RSD/CALIB/PROC/NR-001/2013/2298 dated 11.7.2013.
57.	9	State Trading Corporation of India, Delhi 01/53/8/566to574/AM13/S-112to 120/IC	28.2.2013	The Committee decided to approve following 09 cases from STC under TRQ for the FY 2013-14 for a total quantity of 14,761.056 MTs:- 1) Agro Tech Foods Ltd., Secunderabad - 10017.056 MTs , (2) SPI Cinemas, Chennai - 200 MTs , (3) Borges India P Ltd., Delhi - 300 MTs (4) Chef's Choice, Delhi - 1000 MTs , (5) Shree Laxmi Udyog - 520 MTs , (6) Harimohan Agro Industries - 520 MTs , (7) Akshar Foods Products, Mumbai - 2000 MTs ,		

			(8) SKSM Foods International Ltd., Nagpur - 104 MTs, (9) GFB Great Foods P Ltd., Haryana - 100 MTs 2. As regards another application filed by STC on 11.3.2012 on behalf of M/s.Haji Sattar Habib & Sons for import of 1000 MTs Maize, which is late by 10 days, the Committee decided that the same may be submitted to DG for relaxation being a delayed application.
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3.2 Following **118** applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F.
	2	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F.
	6	Global Vetmed Concepts India P. Ltd., Hyderabad 01/53/8/424/AM13/G-29/IC	27.11.12	1000 nos. of Sexed Cattle Frozen Embryos	92.64	Deferred for want of comments from D/o AHD&F.
	7	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of comments from D/o AHD&F.
	9	Semex Provet Genetics India P. Ltd., Pune 01/53/8/407/AM13/S-78/IC	19.11.12	75 nos. of Live Bulls	794.6	Deferred for want of comments from D/o AHD&F.
	11	Burhanullah Faiz, Bangalore 01/53/162/1019/AM13/B-27/IC	20.11.12	122000 nos. of Fish	126.75	Deferred for want of comments from D/o AHD&F.
	12	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.2013	Male / Female Pre Gracioso	20	Deferred for want of comments from D/o AHD&F.
	16	Subhra International, Howrah 01/53/162/1162/AM13/S-89/IC	20.12.2012	268,000 Pcs of Live Ornamental Fishes	37.91	Deferred for want of comments from D/o

						AHD&F.
	17	Bioneds, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.2013	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of comments from D/o AHD&F.
	20	Equisport Management P Ltd., Delhi 01/53/8/513/AM13/E-37/IC	23.1.2013	12 Nos. Polo Ponies	116.28	Deferred for want of comments from D/o AHD&F.
	21	Abis Hatchery P Ltd., Rajnadgaon 01/53/162/1247/AM13/A-74/IC	11.2.2013	4926 Doses of Frozen Semen	58.85	Deferred for want of comments from D/o AHD&F.
	23	Aviagen India Poultry Breeding Co P Ltd., Tirupur 01/53/8/548/AM13/A- 75/IC	20.2.2013	16,800 Nos. of Parent Stock Day Old Chicks	31.27	Deferred for want of comments from D/o AHD&F.
	27	Indepesca Overseas P Ltd., Raigad 01/53/162/1223/AM13/I-36/IC	31.1.2013	2012631 Nos of Live Tilapia Fish	40.29	Deferred for want of comments from D/o AHD&F.
	30	Progressive Dairy Farmer Ass'n, Ldh 01/53/162/1288/AM13/P-44/IC	28.2.013	25,000 Frozen Bovine Semen	30.2	Deferred for want of comments from D/o AHD&F.
	31	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.2013	20,000 Nos. of Frozen Bovine Semen	16.17	Deferred for want of comments from D/o AHD&F.
	32	Damini Khosla, Gurgaon 01/53/8/576/AM13/D-22/IC	1.3.2013	1 Grey Parrot	0.015	Deferred for want of comments from D/o AHD&F.
	35	Punjab Livestock Dev. Board, Chandigarh 01/53/8/626/AM-13/P-46/IC	28.03.2013	200 Nos Swine Frozen Semen of Large white Yorkshire Breed	12.59	Deferred for want of comments from D/o AHD&F.
	36	Punjab Livestock Dev. Board, Chandigarh 01/53/8/627/AM-13/P-47/IC	28.03.2013	2,50,00 Nos H.F. Frozen Semen	212.59	Deferred for want of comments from D/o AHD&F.
	37	Institute of Microbial Technology, Chandigarh 01/53/162/1346/AM-13/I-47/IC	26.03.2013	18 Pairs of Mice (M/F)	6.73	Deferred for want of comments from D/o AHD&F.
	38	Ramesh Babu Vanteru, Bangalore 01/53/162/1336/AM-13/R-43/IC	19.03.2013	10 Nos English Carriers	0.35	Deferred for want of comments from MOEF (WL)
	39	Andhra Pradesh Livestock Development Agency, Hyderabad 01/53/162/1318/AM-13/A-85/IC	18.03.2013	15000 Units of Frozen Bovine Semen	14.50	Deferred for want of comments from D/o AHD&F.
	40	Ani Hatcheries,	18.03.2013	2619 Nos Grand Parent	15.62	Deferred for want of

		Bangalore 01/53/162/1315/AM-13/A-84/IC		Stock		comments from D/o AHD&F.
	42	Nanoli Stud & Agriculture Farm, Mumbai 01/53/162/1337/AM-13/N-54/IC	20.03.2013	09 Nos of Baroodmares as per ANF2B	160.87	Deferred for want of comments from D/o AHD&F.
	44	National Brain Research Centre, Manear 01/53/8/12/AM-14/N-1/IC	4.04.2013	10 Pairs (000651, BALB/Cj) as per ANF2B	0.89	Deferred for want of comments from D/o AHD&F.
	45	Sans Craintes Stud Farm P. Ltd., Coimbatore 01/53/8/17/AM-14/S-6/IC	5.04.2013	15 Nos Broodmares & 2 Nos Stallion	684	Deferred for want of comments from D/o AHD&F.
	46	Syngene International Ltd., Bangalore 01/53/8/620/AM-13/S-130/IC	25.03.2013	139 Nos. of Vials (5.80 ml) as per ANF2B	0.18	Deferred for want of comments from D/o AHD&F.
	47	Syngene International Ltd., Bangalore 01/53/8/621/AM-13/S-129/IC	25.03.2013	0.1 Litre of Mini pig plasma (Male), 0.1 Litre of Beagle Dog Plasma (Male) & 0.75 Litre of cynomolgous monkey plasma as per ANF2B	5.85	Deferred for want of comments from D/o AHD&F.
	49	Vidhan Sales, Nagpur 01/53/162/1342/AM-13/V-20/IC	22.03.2013	190,000 nos. of live Turtle as per ANF2B	15.13	Deferred for want of comments from D/o AHD&F.
	50	CSIR - Central Drug Research Institute, Lucknow 01/53/8/22/AM-14/C-6/IC	9.04.2013	74 nos. of Rat & Mouse as per Annexure enclosed	32.38	Deferred for want of comments from D/o AHD&F.
	51	M.P. State livestock & Poultry Development Corporation, Bhopal 01/53/162/26/AM-14/M-5/IC	11.04.2013	8000 Nos. of Frozen Bovine Semen as per ANF2B	7.48	Deferred for want of comments from D/o AHD&F.
	52	Bioneds, Bangalore 01/53/162/24/AM-14/B-2/IC	10.04.2013	4000 Nos. of Mice & Rats Male & Female as per ANF2B	244.38	Deferred for want of comments from D/o AHD&F.
	53	Bioneds, Bangalore 01/53/162/23/AM-14/B-1/IC	10.04.2013	3500 Nos. of Mice & Rats Male & Female as per ANF2B	80.03	Deferred for want of comments from D/o AHD&F.
	55	Sri Chamarajendra Zoological Gardens, Mysore 01/53/162/27/AM-14/S-11/IC	09.04.2013	2:1 Chimpanzee-Pan Troglodytes & 2:2 bat Eared Fox-otocyon megalotis	0.95	Deferred for want of comments from D/o AHD&F.
	56	Kapil Modi, New Delhi	16.4.2013	10 Nos. of Sport Horses	71.45	Deferred for want of

		01/53/8/37/AM14/K-4/IC				comments from D/o AHD&F.
PART-II (C&PC)						
	2	Petro Constructions P Ltd., Chennai 01/53/8/534/AM13/P-41/IC	18.2.2013	100 Kgs Plastic Waste	3.86	Deferred for want of comments from D/o MOEF. Firm may be reminded to furnish the information as sought by C&PC vide letter No.25016/1/2012-PC.II dated 13.3.2013.
	3	Dow Chemicals International P Ltd., Mumbai 01/53/8/557/AM13/D-21/IC	26.2.2013	48 MTs Tris Nitro 37.5%	39.83	Deferred for want of comments from D/o C&PC.
	4	Shakti Plastic Industries, Mumbai 01/53/8/191/AM13/S-38/IC	5.7.2012	750 MTs of Plastic Waste	129.18	Deferred for want of information from the firm. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	5	Kirti Industries, Falna, Rajasthan 01/53/8/625/AM-13/K-17/IC	26.03.2013	1980 MT. Virgin Plastic Waste & Scrape	445.5	Deferred for want of comments from D/o C&PC / MOEF.
	6	Arun Pipes, Dharmapuri 01/53/162/6/AM-14/A-2/IC	2.04.2013	1920 MT of PVC Pipe Scrap as per ANF2B	529.44	Deferred for want of comments from D/o C&PC / MOEF.
PART-IV (Information Technology)						
	1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer Parts	195.42	Deferred for want of comments from DIT and information from the firm sought by MOEF vide letter No.50/4/2012-IPEHMD dated 4.1.2013.
	2	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos. of Computers as detailed in the application	nil	Deferred for want of comments from MOEF and information from the firm sought by DIT vide letter NO.W-50/3/2012-

						IPEHMD dated 4.1.2013.
	3	Gagan Impex, New Delhi 01/53/8/529/AM13/G-40/IC	11.2.2013	1,50,000 Nos. of 14", 15" and 17" Refurbished Data Graphic Display Tube,	437.4	Deferred for want of comments from DIT. A reminder may be sent to JS(DIT) requesting them to expedite their comments.
	4	UEC Technology P Ltd., Bangalore 01/53/162/1295/AM13/U-16/IC	28.2.2013	2 Nos. of Signal Front End Equipment & VM700 measurement equipment	0.28	Deferred for want of comments from DIT
PART-VI (DIPP)						
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of comments from MOEF and information from the firm sought by DIPP vide letter No.9/42/2012- TSW/951 dated 20.11.2012. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	2	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for want of comments from MOEF and information from the firm sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A- 43/IC	14.9.2012	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for want of comments from MOEF and information from the firm sought by DIPP vide U.O. No.9/43/2012-TSW dated 5.11.2012. A last reminder may be issued to the firm for furnishing

						their reply within 15 days failing which the case will be treated as closed.
	4	Ultra Tech Cement Ltd., Mumbai 01/53/8/246/AM13/U-5/IC	14.8.2012	30,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	1811.7	Deferred for want of comments from MOEF and information from the firm sought by DIPP vide letter No.9/36/2012-TSW dated 10.10.2012. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	5	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC	14.8.2012	45,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	2717.6	Deferred for want of comments from MOEF and information from the firm sought by DIPP vide No.9/36/2012-TSW dated 10.10.2012. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	6	Ultra Tech Cement Ltd., Mumbai 01/53/8/247/AM13/U-6/IC	14.08.12	36000 MTs Waste, Paring and scrap of rubber (Other than hard rubber) and powders and granules obtained there from (Type Chips)	2174	Deferred for want of comments from MOEF and information from the firm sought by DIPP vide letter No.9/36/2012-TSW dated 10.10.2012 has sought information from the firm. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	7	Eastmen Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.2012	10,00,000 KGs Used Tyres with / Without Cut	63.6	Deferred for want of information from the firm

				and 2,00,000 Kgs Natural / Butyl Tubes with / without cut to manufacture reclaim rubber		sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	8	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of comments from MOEF and information from the firm sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	9	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of information from the firm sought by DIPP. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	10	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of information from the firm sought by DIPP and comments from MOEF. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	12	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs	531	Deferred for want of information from the firm sought by DIPP and comments from MOEF. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.

	13	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred for want of information from the firm sought by DIPP and comments from MOEF. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	14	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber	796.5	Deferred for want of information from the firm sought by DIPP and comments from MOEF. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	15	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.2013	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts	269.99	Deferred for want of comments from MOEF and M/o P&NG.
	16	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R- 25/IC	representation 19.2.2013	40,000 MTs Tyre Scrap (Multiple Cut / Shredded)	1716	Deferred for want of comments from MOEF and M/o P&NG.
	17	Mumbai Fabrics P Ltd., Mumbai 01/53/8/592/AM13/M-67/IC	11.3.2013	60,000 MTS of Tyre Scrap (Multi cuts / Shredded)	2310	Deferred for want of information from the firm sought by DIPP and comments from MOEF.
	19	HBL Power Systems Ltd., Hyderabad 01/53/8/606/AM13/H-33/IC	18.3.2013	2000f KG of Cadmium Metal Powder	27.6	Deferred for want of information from the firm sought by DIPP.
	20	Mandanlal Forge P. Ltd., Chennai 01/53/162/17/AM14/M-3/IC	9.04.2013	2500 tons of used rubber tyre scrap in shredded / multicut / pressed bundle	100	Deferred for want of information from the firm sought by DIPP and comments from MOEF.
PART-VIII (MOEF)						
	1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.2012	160 MTs of Graphite Scrap	66.78	Deferred for want of information from the firm sought by Min. of Mines. A last reminder may be

						issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	2	HCL Infosystems Ltd, Noida 01/53/8/519/AM13/H-27/IC	5.2.2013	Refurbished Hard Disk Drives	1028.2	Deferred for want of comments from MOEF / DIT.
	3	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.2013	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap	197.46	Deferred for want of comments from MOEF / DIPP.
	4	R.K. International, Falna 01/53/8/410/AM11/R-29/IC	24.1.2013	Enhancement in the quantity from 1000 MTs to 2000 MTs fo Plastic Waste / Scrap		Deferred for want of comments from MOEF.
	5	Bindal Smelting P. Ltd., Delhi 01/53/8/77/AM-13/B-6/IC	09.05.2012	350 MT. of Lead Scrap Namely Isri Rails	213.72	Deferred for want of comments from MOEF.
	6	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM-13/G-49/IC	28.03.2013	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut)	34.19	Deferred for want of comments from MOEF and DIPP.
PART-IX (MOEF(O))						
	1	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	Deferred for want of information from the firm sought by MOEF. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	2	Dharya Enterprises, Delhi 01/53/8/170/AM13/D-5/IC	25.6.2012	R411 C Refrigerant Gas - 1200 MTs	1155	Deferred for want of comments from MOEF.
	3	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N-26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.04	Deferred for want of comments from MOEF.
	4	Navyug Sales, New Delhi 01/53/8/394/AM13/N-39/IC	30.10.2012	5000 Nos. Air conditioners containing R-22 Gas	547.68	Deferred for want of information from the firm sought by MOEF. A last reminder may be issued

						to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	5	BOC India Ltd., Kolkata 01/53/162/1196/AM13/B-34/IC	14.1.2012	1.8 Kgs 24 ppm Dichlorofluoromethane Bai Synthetic Air	0.022	Deferred for want of information from the firm sought by MOEF.
	16	KPL International Ltd., New Delhi 01/53/8/19/AM14/K-2/IC	5.04.2013	188,000 Kgs of HCFC-141B	253.8	Deferred for want of comments from MOEF.
	21	Maser Technosoft P. Ltd., New Delhi 01/53/8/28/AM-14/M-4/IC	11.04.2013	20000 nos of Air conditioners with R-22 Gas as per ANF2B	3360	Deferred for want of comments from MOEF.
	25	Aarti Industries Ltd., Mumbai 01/53/8/594/AM13/A-82/IC	8.3.2013	43.42 Kgs of Bromo Fluro Methan 99.8%	46.64	Deferred for want of comments from MOEF.
PART-X (MOEF(WL))						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)-100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs SandalWood	94.32	Deferred for want of comments from MOEF(WL).
	3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
	4	Jaideep Singh, Chandigarh 01/53/8/97/AM13/J-11/IC	21.5.2012	Lion Trophy - 1	nil	Deferred for want of comments from MOEF(WL).
	5	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.2012	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
	6	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted designs & assorted sizres (Mother of pearl)-shell beads	11.19	Deferred for want of information from the firm sought by MOEF (WL). A last reminder may be issued to the firm for furnishing their reply within 15 days failing

						which the case will be treated as closed.
	7	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of comments from MOEF(WL).
	9	Gurmit Singh Sodhi, Panchkula 01/53/8/499/AM13/G-37/IC	17.1.2013	9 Nos. of Hunting Trophies	0.99	Deferred for want of comments from MOEF(WL).
	11	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/9/AM14/K-1/IC	3.04.2013	5 Pcs of Trophies as per ANF2B	1.45	Deferred for want of comments from MOEF(WL).
	12	Zoological Garden, Kolkata 01/53/162/19/AM14/Z-1/IC	10.04.2013	02 nos of Aldabra Tortoise as per ANF2B		Deferred for want of comments from MOEF(WL).
PART-XI (PESO)						
	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.2012	10 Million MTr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO.
	6	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.2013	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of information from the firm sought by MHA vide OM No.IV-2011/11/2013- Prov. I dated 20.3.2013.
	8	Schlumberger Asai services Ltd., Mumbai, 01/53/8/4/AM14/S-1/IC	1.04.2013	272 Nos of Explosives as per ANF2B	11.66	Deferred for want of comments from PESO.
	9	Schlumberger Asai services Ltd., Mumbai, 01/53/8/5/AM14/S-2/IC	1.04.2013	12 Nos of Explosives as per ANF2B	34.08	Deferred for want of comments from PESO.
	10	Schlumberger Asai services Ltd., Mumbai, 01/53/8/16/AM14/S-7/IC	5.04.2013	7549 Nos of Explosives as per ANF2B	32.16	Deferred for want of comments from PESO.
PART-XII(PHARMA)						
	1	Geltec P Ltd., Mumbai 01/53/8/487/AM13/G-36/IC	15.1.2013	30,400 Kgs Fish Lipid Oil	102.99	Deferred for want of information from the firm sought by D/o Pharma.
	3	Cadila Healthcare Ltd., Ahmedabad	2.04.2013	950 Kgs of Fish Lipid Oil as per ANF2B	285	Deferred for want of comments from D/o

		01/53/8/6/AM-14/C-2/IC				Pharma.
	4	T.C. Health Care P. Ltd., Ghaziabad 01/53/8/624/AM-13/T-44/IC	26.03.2013	10,500 Kgs Aminophylline Hydrous IP/USP/PH.EUR	135.62	Deferred for want of comments from D/o Pharma.
PART-XIV (P&NG)						
	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM13/K-11/IC	19.9.2012	3000 MTs of Liquid Paraffins-SL	2052	Deferred for want of comments from P&NG
PART-XV (HRD)						
	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.2012	240000 Kgs of Old Printed Books	21.6	Deferred for want of comments from M/o HRD.
PART-XVI(MHA)						
	1	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.2012	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	2	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from Navy, Coast Guard and local administrative.
	3	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.2012	Radio Modem Satellite - 2 Nos.	2.38	Deferred for want of comments from MHA.
	4	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total station with built in TS station with built in TS shield option	4200	Deferred for want of comments from MHA.
	5	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc as detailed in the application	US\$54,932	Deferred for want of comments from MHA.
	6	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver		Deferred for want of comments from MHA.
	7	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA.
	8	Elcome Marine Services P. Ltd., Mumbai	29.11.12	3 nos. of MDC-2041(X Band) complete with all	4.7	Deferred for want of comments from MHA.

		01/53/8/421/AM13/E-28/IC		accessories		
	9	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA.
	10	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA.
	11	Central Reserve Police Force, New Delhi 01/53/162/29/AM-14/C-6/IC	12.04.2013	20 Nos of Box of 150 FN 303 impact Projectile as per ANF2B	5.13	Deferred for want of comments from MHA.
	12	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H- 26/IC	24.1.2013	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of comments from MHA.
	13	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	24 Pics Signal Pistol	1.02	MHA has sought information from the firm.
	14	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.2013	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of information from the firm sought by MHA.
	15	A&S Creations, Delhi 01/53/8/553/AM13/A-78/IC	22.2.2013	9 Nos. Night Vision Binoculars	1.9	Deferred for want of comments from MHA.
	17	Addl. Director General of Police, Chennai 01/53/8/603/AM-13/C-59/IC	15.03.2013	6 Nos. Explosive Vapor Detector Model:Mo- 08TVIN with sources	88.20	Deferred for want of comments from MHA.
	18	Alpha Design Tech. P. Ltd., Bangalore 01/53/8/619/AM-13/A-87/IC	22.03.2013	6 Nos. (Corner shot for 9mm Pistol (Glock 19/17) each comprising with 11 items)	19.04	Deferred for want of comments from MHA.
	19	Director General of Police, Bopal 01/53/162/1320/AM-13/M-68/IC	14.03.2013	1662 Nos. Glock 19.9 mm safe action compact pistol set along with spare parts	422.42	Deferred for want of comments from MHA.
	20	Meat Products of India Ltd., Ernakulam 01/53/8/600/AM-13/M-69/IC	13.03.2013	01 Nos. of Bolt Stunner "Model KR (1 no) with low cost high power cartridges (5 nos)	1.40	Deferred for want of comments from MHA.
PART-XVII(Misc)						
	5	Saif Ali Khan Pataudi, Mumbai 01/53/162/1255/AM13/S-104/IC	31.1.2013	1000 Nos. Short Distance Cartridge (Rifle 275 MG - 400 Nos. Rifle 300 MG -	4.9	Deferred for want of comments from D/o YA&S.

				400 Nos. Rifle 3006 MG - 200 Nos.)		
	6	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.2013	65.840 MTs Clothing	3.56	Deferred for want of comments from Min. of Textiles and Jute Commissioner.

3.3 Following 04 (Four) applications were Rejected.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-I (AHD&F)						
1	25	Dilip Chakarabarty, Darjeeling 01/53/8/559/AM13/D-20/IC	26.2.2013	5000 Nos. of Live Swine and 5000 Nos. of Live Goats	92.18	Rejected as recommended by D/o AHD&F vide O.M.No.102-19/2013-Trade dated 25.4.2013 as the import of live animals is for purpose of meat.
PART-II (C&PC)						
2	1	Ashoka PU Foam (India) P Ltd., Bareilly 01/53/8/31/AM12/A-6/IC	representation 27.9.2012	500 MTs PU Foam Scrap	100	The Committee decided to maintain rejection of the case as recommended by D/o C&PC conveyed vide letter No.25016/1/2011-PCII dated 13.3.2013 as the plant and machinery is set up / installed after 19.6.1998 and is not eligible for import of PU foam scap in accordance with policy circular no.20/2002-2007 dated 12.3.2013.
PART-VI (DIPP)						
3	11	Shantech International P Ltd., Mumbai 01/53/162/197/AM13/S-15/IC	24.5.2012	1200 MTs Powder and Granules obtained from waste and scrap of used Tires	96	Rejected as recommended by D/o DIPP vide U.O. No.9/17/2012-TSW/51 dated 16.7.2012 as the proposed activity of import of Power and Granules obtained from Waste and Scrap of used Rubber Tyres for trading is not a desirable activity.
PART-IX (MOEF(O))						
			20.3.2013			

4	23	Nisha Ispat, Faridabad 01/53/8/612/AM-13/N-52/IC	5750 cylinders of R-22 Air conditioners Gas 99.9% Pure	86.96	Rejected as recommended by MOEF vide OM No.11/8/2007-OC dated 5.4.2013 as import of R-22 is not allowed for import.
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3.4 Following 01 (one) application was to be examined on file.

Sl.No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-VIII (MOEF)						
1	30	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM12/S-152/IC	01.03.2012	50,000 MT of Slag : Ferro Manganese	25.1	The Committee decided that the comments received from Min. of Steel may be sent to the firm seeking their reply in the matter.

3.5 Following 06 (six) applications were closed.

Sl.No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-I (AHD&F)						
1	3	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.2012	10,000 Nos. Ornamental Fishes	11.58	The Committee decided to close the case as the firm has not furnished requisite information sought by D/o AHD&F vide letter dated 10.5.2012 & 8.10.2012 and 18.3.2013.
2	4	Aqua Briao, Coimbatore 01/53/162/361/AM13/A-29/IC	10.07.12	30000 Nos of Ornamental Fish	5.63	The Committee decided to close the case as the firm has not furnished requisite information sought by D/o AHD&F vide letter dated 4.9.2012 and 10.4.2013.
3	5	Marine O Mystique, Gurgaon 01/53/8/342/AM13/M-38/IC	11.10.12	250,000 Nos. Live Ornamental Fishes	125	The Committee decided to close the case as the firm has not furnished requisite

						information sought by D/o AHD&F vide letter dated d 16.10.2012.
PART-IX (MOEF/O)						
4	11	Stallion Enterprises, Mumbai 01/53/8/11/AM14/S-3/IC	4/4/2013	270 MT of R404 as per ANF2B	744.12	The Committee decided to close the case as the item is not ODS and listed under OGL as informed by MOEF vide their O.M. No.11/1/2013-OC dated 12.4.2013.
5	12	Stallion Enterprises, Mumbai 01/53/8/10/AM14/S-4/IC	4/4/2013	270 MT of R410a as per ANF2B	744.12	The Committee decided to close the case as the item is not ODS and listed under OGL as informed by MOEF vide their O.M. No.11/1/2013-OC dated 12.4.2013.
PART-III (Heavy Industry)						
6	1	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G-10/IC	11.6.2012	Second hand tools as detailed in the application	19.17	The Committee decided to close the case as the firm has not furnished requisite information sought by D/o Heavy Industry and also there is no response from the firm for the last 03 months. The case will be re-opened on receipt of requisite information from the firm.

4. Next meeting will be held on 16.5.2013 at 10.30 a.m.
5. The meeting ended with a vote of thanks to the Chair.

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